

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 1228-1233/2023

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

URMILA DEVI ETC. ETC.

Respondent(s)

Date : 23-10-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) Mr. Divyanshu Sahay, Adv.
 Mr. Vishnu Shankar Jain, AOR
 Ms. Marbiang Khongwir, Adv.

For Respondent(s) Ms. Gauri Swarup Bansal, Adv.
 M/S. Manoj Swarup And Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel appearing for the respondent(s) mentioned the matters in the morning for seeking adjournment on account of inconvenience of the arguing counsel.

List on 12th February, 2025.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)